



കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
 PUBLISHED BY AUTHORITY

വാല്യം 10 Vol. X	തിരുവനന്തപുരം, ചൊവ്വ Thiruvananthapuram, Tuesday	2021 ജനുവരി 5 5th January 2021	നമ്പർ No.	1
		1196 ധനു 21 21st Dhanu 1196		
		1942 പൗഷം 15 15th Pousha 1942		

PART III Stores Purchase

Agriculture Development and Farmers' Welfare Department

ദർഘപത്രിക പരസ്യം
 (1)

നമ്പർ ബി-487/2020. 2020 ഡിസംബർ 8.

ചുവടെ പ്രതിപാദിക്കുന്ന വ്യവസ്ഥകൾക്ക് വിധേയമായി 2020-21 വർഷത്തിൽ കോഴയിലുള്ള കോട്ടയം ജില്ലാ കൃഷിത്തോട്ടത്തിൽ ഫലവൃക്ഷ തൈ, കുരുമുളക് തൈകൾ ഉൽപാദനത്തിന് ആവശ്യമായ 120 ഘന മീറ്റർ ചാണകം നൽകുന്നതിന് തയ്യാറുള്ള വ്യക്തികളിൽ/സ്ഥാപനങ്ങളിൽ നിന്നും മുദ്രവച്ച ടെണ്ടർ ക്ഷണിച്ചുകൊള്ളുന്നു.

പുരിപ്പിച്ച ടെണ്ടർ ഫാരം സൂപ്രണ്ട്, ജില്ലാ കൃഷിത്തോട്ടം, കോഴാ എന്ന പൂർണ്ണ മേൽവിലാസം എഴുതിയ ലക്കോട്ടിൽ അടക്കം ചെയ്ത് 7-1-2021 ഉച്ചയ്ക്ക് 2 മണിവരെ സ്വീകരിക്കുന്നതാണ്. ടെണ്ടർ ഫോമിന്റെ വില ₹ 500 (നികുതി പുറമെ) ഒരു ഘന മീറ്റർ ചാണകം നിശ്ചിത നികുതി ഉൾപ്പെടെയുള്ള വിലയാണ് ടെണ്ടർ രേഖപ്പെടുത്തേണ്ടത്. ലക്കോട്ടിനു മുകളിൽ 'ചാണകം ടെണ്ടർ' എന്നു വ്യക്തമായി എഴുതിയിരിക്കേണ്ടതും അപേക്ഷകന്റെ പൂർണ്ണ മേൽവിലാസം രേഖപ്പെടുത്തേണ്ടതുമാണ്.

അന്നേദിവസം ഉച്ചയ്ക്കുശേഷം 3 മണിക്ക് ടെണ്ടർ സമർപ്പിച്ചിട്ടുള്ള സന്നിഹിതരായിരിക്കുന്ന വ്യക്തികളുടെ സാന്നിധ്യത്തിൽ തുറന്നു പരിശോധിക്കുന്നതും മേലധികാരികളുടെ അംഗീകാരത്തിനു വിധേയമായി കുറഞ്ഞ തുക രേഖപ്പെടുത്തിയിരിക്കുന്ന വ്യക്തിക്ക് താൽക്കാലികമായി ഉറപ്പിക്കുന്നതുമാണ്. നിരതദ്രവ്യമായി ₹ 6,000 ഫാറം ഓഫീസിൽ അടയ്ക്കേണ്ടതാണ്. ടെണ്ടർ അംഗീകരിച്ചതായി ഫാറം ഓഫീസിൽ നിന്നും വിവരം ലഭിച്ചാലുടൻതന്നെ കരാറുകാരൻ ഈ ഓഫീസിൽ നിന്നും ആവശ്യപ്പെടുന്ന അളവിലും മുറയ്ക്ക് ചാണകം ഫാമിൽ പറയുന്ന സ്ഥലത്ത് സ്വന്തം ചെലവിൽ ഇറക്കി തരേണ്ടതാണ്. ടെണ്ടർ ഉറപ്പിക്കുന്നയാൾ നിരതദ്രവ്യമായി ഫാറം സൂപ്രണ്ട്, ജില്ലാ കൃഷിത്തോട്ടം, കോഴാ എന്ന പേരിൽ കുറവിലങ്ങാട് എസ്.ബി.ഐ-ൽ മാറാവുന്ന ₹ 6,000-ന്റെ ഡിമാന്റ് ഡ്രാഫ്റ്റ് അന്നേ ദിവസം സമർപ്പിക്കേണ്ടതാണ്. 31-3-2021 വരെ ടി നിരക്കിൽ ചാണകം നൽകുന്നതിന് കരാറുകാരൻ ബാധ്യസ്ഥനായിരിക്കും. ആവശ്യമെങ്കിൽ കൂടുതൽ ചാണകം ഇതേ നിരക്കിൽ നൽകുന്നതിന് ബാധ്യസ്ഥനായിരിക്കും. കൂടുതൽ വിവരങ്ങൾക്ക് ഓഫീസുമായി നേരിട്ട് ബന്ധപ്പെടുക. ഫോൺ 9383470721.

മറ്റേല്ലാ സർക്കാർ ക്വട്ടേഷൻ/ടെണ്ടർ നിബന്ധനകളും ഇതിനും ബാധകമായിരിക്കും.

(2)

നമ്പർ ബി-487/2020.

2020 ഡിസംബർ 8.

ഊർജ്ജിത ഫലവ്യക്ഷതയെ ഉൽപാദനവും വിതരണവും പദ്ധതി പ്രകാരം ചുവടെ പ്രതിപാദിക്കുന്ന വ്യവസ്ഥകൾക്ക് വിധേയമായി 2020-21 വർഷത്തിൽ കോഴയിലുള്ള കോട്ടയം ജില്ലാ കൃഷിത്തോട്ടത്തിലേക്ക് വിതരണത്തിന് ആവശ്യമായ തൈകൾ നൽകുന്നതിന് തയ്യാറുള്ള വ്യക്തികളിൽ/സ്ഥാപനങ്ങളിൽ നിന്നും മുദ്രവച്ച ടെണ്ടർ ക്ഷണിച്ചുകൊള്ളുന്നു.

നിബന്ധനകൾ

1. ടെണ്ടറുകൾ 8-1-2021 ഉച്ചയ്ക്ക് 2 മണിവരെ ഫാം ഓഫീസിൽ സ്വീകരിക്കും. കവറിനു പുറത്ത് കരാറുകാരന്റെ പൂർണ്ണ മേൽവിലാസമെഴുതി ഫാം സൂപ്രണ്ട്, ജില്ലാ കൃഷിത്തോട്ടം, കോഴ എന്ന വിലാസത്തിൽ നൽകണം. കവറിൽ 'ഫലവ്യക്ഷതയെ ടെണ്ടർ' എന്ന് രേഖപ്പെടുത്തണം.
2. ഒരു ഫലവ്യക്ഷതയുടെ/ഗ്രാഫ്റ്റിന്റെ വിലയാണ് അക്കത്തിലും അക്ഷരത്തിലും ടെണ്ടറിൽ രേഖപ്പെടുത്തേണ്ടത്.
3. കരാറുകാരൻ സ്വന്തം ചെലവിൽ ഫലവ്യക്ഷതയെക്കൾ/ഗ്രാഫ്റ്റുകൾ ഫാമിൽ ഇറക്കിത്തരേണ്ടതാണ്.
4. ടെണ്ടറിൽ പങ്കെടുക്കുന്നവർ ₹ 5,000 നിരതദ്രവ്യമായി നൽകേണ്ടതാണ്. ടെണ്ടർ ഫോമിന്റെ വില ₹ 500 (നികുതി പുറമെ)
5. ടെണ്ടറുകൾ 8-1-2021 ഉച്ചയ്ക്കുശേഷം 3 മണിക്ക് തുറക്കുന്നതും മേലധികാരികളുടെ അംഗീകാരത്തിനു വിധേയമായി കുറഞ്ഞ തുക രേഖപ്പെടുത്തിയിരിക്കുന്ന വ്യക്തിക്ക്/സ്ഥാപനത്തിന് താൽക്കാലികമായി ഉറപ്പിക്കുന്നതുമാണ്.
6. ടെണ്ടർ ഉറപ്പിച്ചു കിട്ടുന്ന കരാറുകാരൻ ഫാമിലെ ആവശ്യപ്രകാരം ഫലവ്യക്ഷതയെക്കൾ/ഗ്രാഫ്റ്റുകൾ താമസംവിന ഫാമിൽ എത്തിച്ച്, ഇറക്കിത്തരുവാൻ ബാധ്യസ്ഥനായിരിക്കും.
7. ടെണ്ടർ ദിവസം സർക്കാർ പൊതു അവധി പ്രഖ്യാപിക്കുകയോ മറ്റു കാരണത്താൽ ഓഫീസ് പ്രവർത്തിക്കാതെ വരികയോ ചെയ്താൽ തൊട്ടടുത്ത പ്രവൃത്തി ദിവസം ഇതേ സമയത്ത് ക്വട്ടേഷൻ നടത്തുന്നതായിരിക്കും.
8. മറ്റൊരു സർക്കാർ ക്വട്ടേഷൻ/ടെണ്ടർ നിബന്ധനകളും ഇതിനും ബാധകമായിരിക്കും.

(3)

നമ്പർ ബി-487/2020.

2020 ഡിസംബർ 8.

ചുവടെ ചേർക്കുന്ന വ്യവസ്ഥകൾക്ക് വിധേയമായി 2020-21 വർഷത്തിൽ കോഴയിലുള്ള കോട്ടയം ജില്ലാ കൃഷിത്തോട്ടത്തിൽ ഫലവ്യക്ഷതയെ, കുരുമുളക് തൈകൾ ഉൽപാദനത്തിന് ആവശ്യമായ 50 ഘനമീറ്റർ ആറ്റുമണൽ നൽകുന്നതിന് തയ്യാറുള്ള വ്യക്തികളിൽ/സ്ഥാപനങ്ങളിൽ നിന്നും മുദ്രവച്ച ടെണ്ടർ ക്ഷണിച്ചുകൊള്ളുന്നു.

പുരിപ്പിച്ച ടെണ്ടർ ഫോം സൂപ്രണ്ട്, ജില്ലാ കൃഷിത്തോട്ടം, കോഴ എന്ന പൂർണ്ണ മേൽവിലാസം എഴുതിയ ലക്കോട്ടിൽ അടക്കം ചെയ്ത് 7-1-2021 രാവിലെ 11 മണിവരെ സ്വീകരിക്കുന്നതാണ്. ടെണ്ടർ ഫോമിന്റെ വില ₹ 500 (നികുതി പുറമെ) ഒരു ഘന മീറ്റർ ആറ്റുമണൽ നിശ്ചിത നികുതി ഉൾപ്പെടെയുള്ള വിലയാണ് ടെണ്ടർ രേഖപ്പെടുത്തേണ്ടത്. ലക്കോട്ടിനു മുകളിൽ 'ആറ്റുമണൽ ടെണ്ടർ' എന്നു വ്യക്തമായി എഴുതിയിരിക്കേണ്ടതും അപേക്ഷകന്റെ പൂർണ്ണ മേൽവിലാസം രേഖപ്പെടുത്തേണ്ടതുമാണ്. അന്നേദിവസം ഉച്ചയ്ക്ക് 11.30 മണിക്ക് ടെണ്ടർ സമർപ്പിച്ചിട്ടുള്ള സന്നിഹിതരായിരിക്കുന്ന വ്യക്തികളുടെ സാന്നിധ്യത്തിൽ തുറന്നു പരിശോധിക്കുന്നതും മേലധികാരികളുടെ അംഗീകാരത്തിനു വിധേയമായി കുറഞ്ഞ തുക രേഖപ്പെടുത്തിയിരിക്കുന്ന വ്യക്തിക്ക് താൽക്കാലികമായി ഉറപ്പിക്കുന്നതുമാണ്. നിരതദ്രവ്യമായി ₹ 7,000 ഫാം ഓഫീസിൽ അടയ്ക്കേണ്ടതാണ്. ടെണ്ടർ അംഗീകരിച്ചതായി ഫാം ഓഫീസിൽ നിന്നും വിവരം ലഭിച്ചാലുടൻതന്നെ കരാറുകാരൻ ഈ ഓഫീസിൽ നിന്നും ആവശ്യപ്പെടുന്ന അളവിലും മുറയ്ക്ക് ആറ്റുമണൽ ഫാമിൽ പറയുന്ന സ്ഥലത്ത് സ്വന്തം ചെലവിൽ ഇറക്കി തരേണ്ടതാണ്. ടെണ്ടർ ഉറപ്പിക്കുന്നയാൾ നിരതദ്രവ്യമായി ഫാം സൂപ്രണ്ട്, ജില്ലാ കൃഷിത്തോട്ടം, കോഴ എന്ന പേരിൽ കുറവിലങ്ങാട് എസ്.ബി.ഐ-ൽ മാറാവുന്ന ₹ 7,000-ന്റെ ഡിമാന്റ് ഡ്രാഫ്റ്റ് അന്നേ ദിവസം സമർപ്പിക്കേണ്ടതാണ്. 31-3-2021 വരെ ടി നിരക്കിൽ ആറ്റുമണൽ നൽകുന്നതിന് കരാറുകാരൻ ബാധ്യസ്ഥനായിരിക്കും. ആവശ്യമെങ്കിൽ കൂടുതൽ ആറ്റുമണൽ ഇതേ നിരക്കിൽ നൽകുന്നതിന് ബാധ്യസ്ഥനായിരിക്കും. കൂടുതൽ വിവരങ്ങൾക്ക് ഓഫീസുമായി നേരിട്ട് ബന്ധപ്പെടുക.

മറ്റൊരു സർക്കാർ ക്വട്ടേഷൻ/ടെണ്ടർ നിബന്ധനകളും ഇതിനും ബാധകമായിരിക്കും.

(4)

നമ്പർ ബി-487/2020.

2020 ഡിസംബർ 8.

ചുവടെ ചേർക്കുന്ന വ്യവസ്ഥകൾക്ക് വിധേയമായി 2020-21 വർഷത്തിൽ കോഴയിലുള്ള കോട്ടയം ജില്ലാ കൃഷിത്തോട്ടത്തിൽ ഫലവ്യക്ഷതയെ, കുരുമുളക് തൈകൾ ഉൽപാദനത്തിന് ആവശ്യമായ 100 ഘന മീറ്റർ മേൽമണ്ണ് നൽകുന്നതിന് തയ്യാറുള്ള വ്യക്തികളിൽ/സ്ഥാപനങ്ങളിൽ നിന്നും മുദ്രവച്ച ടെണ്ടർ ക്ഷണിച്ചുകൊള്ളുന്നു.

പുരിപ്പിച്ച ടെണ്ടർ ഫോം സൂപ്രണ്ട്, ജില്ലാ കൃഷിത്തോട്ടം, കോഴ എന്ന പൂർണ്ണ മേൽവിലാസം എഴുതിയ ലക്കോട്ടിൽ അടക്കം ചെയ്ത് 8-1-2021 രാവിലെ 11 മണിവരെ സ്വീകരിക്കുന്നതാണ്. ടെണ്ടർ ഫോമിന്റെ വില ₹ 500 (നികുതി പുറമെ) ഒരു ഘന മീറ്റർ മേൽമണ്ണ് നിശ്ചിത നികുതി ഉൾപ്പെടെയുള്ള വിലയാണ് ടെണ്ടർ രേഖപ്പെടുത്തേണ്ടത്. ലക്കോട്ടിനു മുകളിൽ 'മേൽമണ്ണ് ടെണ്ടർ' എന്നു വ്യക്തമായി എഴുതിയിരിക്കേണ്ടതും അപേക്ഷകന്റെ പൂർണ്ണ മേൽവിലാസം രേഖപ്പെടുത്തേണ്ടതുമാണ്. അന്നേദിവസം രാവിലെ 11.30 മണിക്ക് ടെണ്ടർ സമർപ്പിച്ചിട്ടുള്ള സന്നിഹിതരായിരിക്കുന്ന വ്യക്തികളുടെ സാന്നിധ്യത്തിൽ തുറന്നു പരിശോധിക്കുന്നതും മേലധികാരികളുടെ അംഗീകാരത്തിനു വിധേയമായി കുറഞ്ഞ തുക രേഖപ്പെടുത്തിയിരിക്കുന്ന വ്യക്തിക്ക് താൽക്കാലികമായി ഉറപ്പിക്കുന്നതുമാണ്. നിരതദ്രവ്യമായി ₹ 4,000 ഫാം ഓഫീസിൽ അടയ്ക്കേണ്ടതാണ്. ടെണ്ടർ അംഗീകരിച്ചതായി ഫാം ഓഫീസിൽ നിന്നും വിവരം ലഭിച്ചാലുടൻതന്നെ കരാറുകാരൻ ഈ ഓഫീസിൽ നിന്നും ആവശ്യപ്പെടുന്ന അളവിലും മുറയ്ക്കും മേൽമണ്ണ്

ഫാമിൽ പറയുന്ന സ്ഥലത്ത് സ്വന്തം ചെലവിൽ ഇറക്കി തരേണ്ടതാണ്. ടെണ്ടർ ഉറപ്പിക്കുന്നയാൾ നിരതദ്രവ്യമായി ഫാമി സുപ്രണ്ട്, ജില്ലാ കൃഷിത്തോട്ടം, കോഴാ എന്ന പേരിൽ കുറവിലങ്ങൾ എസ്.ബി.ഐ-ൽ മാറാവുന്ന ₹ 4,000-ന്റെ ഡിമാന്റ് ഡ്രാഫ്റ്റ് അന്നേ ദിവസം സമർപ്പിക്കേണ്ടതാണ്. 31-3-2021 വരെ ടി നിരക്കിൽ മേൽമണ്ണ് നൽകുന്നതിന് കരാറുകാരൻ ബാധ്യസ്ഥനായിരിക്കും. ആവശ്യമെങ്കിൽ കൂടുതൽ മേൽമണ്ണ് ഇതേ നിരക്കിൽ നൽകുന്നതിന് ബാധ്യസ്ഥനായിരിക്കും. കൂടുതൽ വിവരങ്ങൾക്ക് ഓഫീസുമായി നേരിട്ട് ബന്ധപ്പെടുക.

മറ്റൊരു സർക്കാർ ക്വട്ടേഷൻ/ടെണ്ടർ നിബന്ധനകളും ഇതിനും ബാധകമായിരിക്കും.

ജില്ലാ കൃഷിത്തോട്ടം,
കോഴാ, കോട്ടയം.

(ഒപ്പ്)
ഫാമി സുപ്രണ്ട്.

Ayurveda Medical Education Department

ദർഘാസ് പരസ്യം
[നമ്പർ 13/2020-21]

നമ്പർ എസ്1/3561/2020/ആ.കോ. 2020 ഡിസംബർ 9.

തിരുവനന്തപുരം ഗവൺമെന്റ് ആയുർവേദ കോളേജിലേയ്ക്കും വിവിധ വകുപ്പുകളിലേയ്ക്കും വാട്ടർ പ്യൂരിഫയറുകൾ റണ്ണിംഗ് കോൺട്രാക്ട് പ്രകാരം വിതരണം ചെയ്യുന്നതിന് തയ്യാറുള്ളവരിൽ നിന്നും മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

അടങ്കൽ തുക—₹ 4,80,000.

നിരതദ്രവ്യം—₹ 4,800.

മേൽവിലാസം—പ്രിൻസിപ്പാൾ, സർക്കാർ ആയുർവേദ കോളേജ്, തിരുവനന്തപുരം.

ഓരോ ദർഘാസുകളും ഗവ. ആയുർവേദ കോളേജ് പ്രിൻസിപ്പാളിന്റെ മേൽവിലാസത്തിൽ പ്രത്യേകം കവറിലാക്കി സീൽ ചെയ്ത് കവറിന് പുറത്ത് 'തിരുവനന്തപുരം ഗവൺമെന്റ് ആയുർവേദ കോളേജിലേയ്ക്കും വിവിധ വകുപ്പുകളിലേയ്ക്കും വാട്ടർ പ്യൂരിഫയറുകൾ റണ്ണിംഗ് കോൺട്രാക്ട് പ്രകാരം വിതരണം ചെയ്യുന്നതിനുള്ള ടെണ്ടർ' എന്ന് രേഖപ്പെടുത്തി 8-1-2021-ന് രാവിലെ 11 മണിവരെ സമർപ്പിക്കാവുന്നതാണ്. 8-1-2021 ഉച്ചയ്ക്ക് 12 മണിക്ക് ദർഘാസുകൾ നിയമാനുസരണം തുറക്കുന്നതായിരിക്കും. യാതൊരു കാരണവശാലും ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടില്ലാത്തതാകുന്നു. ദർഘാസ് ഫോറങ്ങളുടെ വിൽപ്പന 7-1-2021 രാവിലെ 11 മണിക്ക് അവസാനിക്കുന്നതാണ്. ഫോറങ്ങൾ തപാൽമാർഗ്ഗം ആവശ്യമുള്ളവർ ദർഘാസ് ഫോറത്തിന്റെ വിലയേക്കാൾ ₹ 50 കൂടുതൽ മണിയോർഡർ ആയി അയയ്ക്കേണ്ടതാകുന്നു. ദർഘാസിൽ രേഖപ്പെടുത്തിയിരിക്കുന്ന വില നിരക്കുകൾ ദർഘാസ് അംഗീകരിച്ച് നൽകുന്ന തീയതി മുതൽ ഒരു വർഷം വരെയുള്ള കാലയളവിനുള്ളിൽ മാറ്റം വരുത്താൻ പാടില്ലാത്തതാകുന്നു. ഒരു ദർഘാസിന്റെ വില ₹ 1,700 ആണ് [ടെണ്ടർ ഫോറം വാങ്ങുന്നതിനായി ₹ 204-ന്റെ (SGST - ₹ 102 & CGST- ₹ 102) ഒറിജിനൽ ജി. എസ്. റ്റി. ചെലവ് ഹാജരാക്കേണ്ടതാണ്]. ഡ്യൂപ്ലിക്കേറ്റ് ഫോറത്തിന്റെ വില ₹ 952.

പുരിപ്പിച്ച ദർഘാസ് ഫോറത്തിനോടൊപ്പം രേഖപ്പെടുത്തിയ തുകയുടെ 1% തുക നിരതദ്രവ്യമായി തിരുവനന്തപുരം ആയുർവേദ കോളേജ് പ്രിൻസിപ്പാളിന്റെ പേരിൽ എടുത്ത ഡിമാന്റ് ഡ്രാഫ്റ്റ് ₹ 200-ന്റെ കേരള സംസ്ഥാന മുദ്രപ്പത്രത്തിൽ രേഖപ്പെടുത്തിയ ഒരു പ്രിലിമിനറി എഗ്രിമെന്റും ഹാജരാക്കേണ്ടതാണ്. യാതൊരു ടെണ്ടറും കാരണം കാണിക്കാതെ നിരസിക്കാനോ മാറ്റിവയ്ക്കാനോ ഉള്ള അധികാരം തിരുവനന്തപുരം ആയുർവേദ കോളേജ് പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമായിരിക്കും. ഏതെങ്കിലും കാരണത്താൽ 8-1-2021-ന് സർക്കാർ അവധി പ്രഖ്യാപിക്കുകയാണെങ്കിൽ അടുത്ത പ്രവൃത്തി ദിവസം അതേ സമയം ദർഘാസുകൾ തുറക്കുന്നതായിരിക്കും. കൂടുതൽ വിവരങ്ങൾ പ്രവർത്തി ദിനങ്ങളിൽ ആയുർവേദ കോളേജ് ഓഫീസിൽനിന്ന് അറിയാവുന്നതാണ്.

[No. 13/2020-21]

No. S1-3561/2020/AVC. 9th December 2020.

Sealed competitive tenders are invited for the "Supply of Water Purifiers as per running contract in Govt. Ayurveda College, Thiruvananthapuram and other Department" as per the specification appended herewith for the year 2020-21.

Estimated cost of items to be supplied—₹ 4,80,000.

Earnest Money Deposit—₹ 4,800.

Address—The Principal, Govt. Ayurveda College, Thiruvananthapuram Phone No. 2460190/2473656.

The envelopes containing the tender should bear the superscription "Supply of Water Purifiers as per running contract in Govt. Ayurveda College, Thiruvananthapuram and other Departments for the year 2020-21". addressed to the Principal, Government Ayurveda College, Thiruvananthapuram. The last date of the receipt of tenders will be on 8-1-2021 at 11 a. m. The late tenders will not be accepted. The tenders will be opened on 8-1-2021 at 12 noon, in the presence of the tenderers or their authorised representatives, who may be present at that time.

Intending tenderers may on application to the Principal, Govt. Ayurveda College, Thiruvananthapuram to obtain the requisite tender forms on which tenders should be submitted. Application for the tender form should be accompanied by cash remittance of ₹ 1,700 [Original GST Chalan for ₹ 204 (SGST - ₹ 102 & CGST-₹ 102)] should be submitted for obtaining tender form], which is the price fixed for a form and which is not refundable under any circumstances. Tender forms are not transferable. Sale of tender forms will be closed on 7-1-2021 at 11 a. m. Cheque, Postage Stamps etc. will not be accepted towards the cost of forms. Those who wish to purchase tender forms by post shall send an additional amount of ₹ 50 by Money Order to cover postal charges. Duplicate tender forms, if required will be issued at ₹ 952.

Intending tenderers should submit an amount of 1% of the quoted amount as Earnest Money Deposit by Demand Draft in favour of the Principal, Government Ayurveda College, Thiruvananthapuram together with an agreement in Kerala Stamp Paper worth ₹ 200. The rate quoted shall remain firm for acceptance till one year from the date of acceptance. The Principal, Govt. Ayurveda College, Thiruvananthapuram will have powers to postpone/cancel the tender. If Government declares 8-1-2021 as a public holiday, the tender will be opened at the same time on next working day. Further details can be had from this office during office time.

Specification

- Body and Tank : Stainless Steel
- Storage Capacity (Ltrs.) : N 30 + H 05
- Purification : Inbuilt UV online
- Power for Purification : 50 V
- Modes : Hot, Cold, Ambient

Office of the Principal,
Govt. Ayurveda College,
Thiruvananthapuram.

(Sd.)
Principal.

Medical Education Department

ദർഘാസ് പരസ്യം
[നമ്പർ 03/2020-21]

നമ്പർ സി2-2653/2020/ജി. ഡി. സി. റ്റി. 2020 ഡിസംബർ 14.

തിരുവനന്തപുരം ഗവൺമെന്റ് ദന്തൽ കോളേജിൽ 2020-21 വർഷത്തേക്ക് ഓർത്തോഡോണ്ടിക്സ് വിഭാഗത്തിൽ ആവശ്യമായിട്ടുള്ള സാധന സാമഗ്രികൾ വിതരണം ചെയ്യുന്നതിന് നിശ്ചിത ഫോറത്തിൽ മത്സരസ്വഭാവത്തിലുള്ള ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് ഉള്ളടക്കം ചെയ്ത കവറിൽ “ടെണ്ടർ നമ്പർ 03/2020-21” എന്ന് രേഖപ്പെടുത്തേണ്ടതും “പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് ദന്തൽ കോളേജ്, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011, കേരളം” എന്ന മേൽവിലാസത്തിൽ എത്തിച്ചുതരേണ്ടതുമാകുന്നു. ദർഘാസ് സ്വീകരിക്കുന്നതിനും തുറക്കുന്നതിനുമുള്ള തീയതികൾ ചുവടെ ചേർക്കുന്നു. താമസിച്ചു ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല.

- ഏകദേശ വില (ലക്ഷത്തിൽ)—₹ 4.90.
- ദർഘാസ് ഫോറത്തിന്റെ വില:
അസ്സൽ—₹ 1,000 + 12% ജി.എസ്.ടി.
ഡ്യൂപ്ലിക്കേറ്റ്—₹ 500 + 12% ജി.എസ്.ടി.

ദർഘാസ് ഫോറം വിൽപ്പനയുടെ അവസാന തീയതിയും സമയവും—11-1-2021, 3.30 മണി.

ദർഘാസ് ഫോറം ലഭിക്കേണ്ട അവസാന തീയതിയും സമയവും—12-1-2021, 2 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—12-1-2021, 2.30 മണി.

ദർഘാസ് സമർപ്പിക്കാൻ ആഗ്രഹിക്കുന്നവർ “പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് ദന്തൽ കോളേജ്, തിരുവനന്തപുരം”—എന്ന വിലാസത്തിൽ അപേക്ഷിക്കേണ്ടതും നിശ്ചിത ടെണ്ടർ ഫോറം വാങ്ങേണ്ടതുമാണ്. ടെണ്ടർ ഫോറത്തിനായുള്ള അപേക്ഷ യോടൊപ്പം മുകളിൽ സൂചിപ്പിച്ചിരിക്കുന്ന നിരക്കിൽ ഫോറത്തിന്റെ നിശ്ചിത വില ഒടുക്കേണ്ടതും അത് ഒരു കാരണവശാലും തിരികെ നൽകുന്നതല്ലാത്തതും ആകുന്നു. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ദർഘാസ് ഫോറത്തിന്റെ വില്പന മുകളിൽ ചേർത്ത തീയതി കൾക്ക് അനുസൃതമായിരിക്കും. ദർഘാസ് ഫോറത്തിന്റെ വിലയായി ഡി.ഡി. കളോ, പോസ്റ്റേജ് സ്റ്റാമ്പുകളോ സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി. പി. പി. ആയി അയയ്ക്കുന്നതല്ല. ദർഘാസ് ഫോറത്തിന്റെ പകർപ്പ് ഓരോന്നിന്റെയും വില മുകളിൽ സൂചിപ്പിച്ചിരിക്കുന്നതായിരിക്കും. തപാലിൽ ദർഘാസ് ഫോറം വേണമെന്നുള്ളവർ ദർഘാസ് ഫോറത്തിന്റെ വിലയോടൊപ്പം ₹ 50 അധികം പോസ്റ്റൽ ചെലവിലേക്കായി മണിയോർഡർ മുഖേന സമർപ്പിക്കേണ്ടതാകുന്നു. മണിയോർഡർ ഈ ആഫീസിൽ ലഭിക്കേണ്ട അവസാന തീയതി 4-1-2021, 3 മണി ആയിരിക്കും.

[No. 03/2020-21]

No. C2-2653/2020/GDCT. 14th December 2020.

Sealed competitive tenders in the prescribed form are invited for the purchase of Dental Materials for the Orthodontics Department of Government Dental College, Thiruvananthapuram. The envelopes containing tender should bear the superscription “Tender No. 03/2020-21 for the supply of “Dental Materials” and should be addressed to “The Principal, Government Dental College, Thiruvananthapuram, Pin-695 011”. Late tenders will not be accepted. The tenders will be opened in the presence of such of the tenderers or their authorized representatives, who may be present at that time.

- Approximate Cost (in Lakhs)—₹ 4.90.
- Cost of tender form:
Original—₹ 1,000 + 12% GST.
Duplicate—₹ 500 + 12% GST.

Last date and time of sale of tender form—11-1-2021, 3.30 p. m.

Last date and time of receipt of tender form—12-1-2021, 2 p. m.

Date and time of opening of tender—12-1-2021, 2.30 p. m.

Intending tenderers may on application to The Principal, Government Dental College, Thiruvananthapuram, Pin-695 011 obtain requisite tender forms on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance shown above, which is the price fixed for a form and which is not refundable at any circumstances. The tender forms are not transferable. Sale of tender forms will be closed at 3.30 p. m. on 11-1-2021. Cheques, Postage Stamps, DD etc. will not be accepted towards the cost of forms, nor will the forms be sent by V. P. P.

Duplicate tender forms, if required, will be issued by a cash remittance shown above, per copy, tender forms will be sent, if required, by post on payment of an additional amount of ₹ 50 as postage charge in the form of Money Order. Last date of receipt of Money Order is 4-1-2021 at 3 p. m. The specifications and tender schedule attached to the tender notice will forms part of this tender notice.

Govt. Dental College,
Thiruvananthapuram.

(Sd.)
Principal.

ദർഘാസ് പരസ്യം
[നമ്പർ 55/2020]

നമ്പർ സി3-18700/2020/സ.മെ.കോ.തി. 2020 ഡിസംബർ 16.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജ് ആശുപത്രിയിലെ മെഡിക്കൽ ഗ്യാസ് ട്രോ എൻറോളജി വിഭാഗത്തിലേക്ക് Semi Automatic Biochemistry Analyzer (1 എണ്ണം) വാങ്ങുന്നതിലേക്ക്/വിതരണം ചെയ്യുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനു മുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും വ്യക്തമായി പുരിപ്പിച്ചു വെട്ടി തിരുത്തലുകൾ ഇല്ലാതെ പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011, കേരള എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതികളിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടെയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപര്യമുള്ളവർ മെഡിക്കൽ കോളേജ് ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി.പി.പി. ആയി അയയ്ക്കുന്നതല്ല.

അടങ്കൽ തുക—₹ 2,00,000.

നിരതദ്രവ്യം—₹ 2,000.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):

ഒറിജിനൽ—₹ 678. (₹ 600 + 72 + 6)

ഡ്യൂപ്ലിക്കേറ്റ്—₹ 336.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—14-1-2021, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—15-1-2021, 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—15-1-2021, 3 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കേണ്ട തീയതി—31-3-2021.

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെണ്ടർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നിട്ടി വയ്ക്കുന്നതിനോ നിർത്തി വയ്ക്കുന്നതിനോ ഉള്ള അധികാരം പ്രിൻസിപ്പലിൽ നിക്ഷിപ്തമായിരിക്കും.

Gaz. No. 1/2021/DTP (Stores Purchase).

SPECIFICATIONS

1. Analyzer Should use wet chemistry reagent
2. Analyzer should have a Flow cell for the measurements.
3. Analyzer should have a minimum 80 open chanel for tests programming.
4. Keyboard should be Touch/Mechanical
5. Analyzer should have measurement modes-End point with Reagent blank and Sample Blank, End point with Secondary Wavelength, Kinetic & Fixed time or Two Point.
6. Analyzer Must have Calibration types-Factor, 1-point, 2-point, Multi, 4PLL.
7. Kinetic Assy measurement interval should be ≤ one second.
8. Analyzer should have ability to program 3 levels of controls with L-J graph
9. Analyzer should have ability to program non linearity % for kinetic test to check results accuracy.
10. Analyzer should be able to program Reagent blank absorbance lower and higher limits to check the integrity of reagent in End-point assys before sample measurment.
11. Flow cell must have optical path of 10mm
12. Flow cell volume should be less than 50ul
13. Measurements should be taken in 37 degree Celsius
14. Standard wavelengths in the range of 340-660 nm.
15. Should have Database back up and Restore facility.
16. Analyzer should have results memory with OD details.
17. Analyzer should be CE-IVD and US-FDA approval.

Tender Schedule

1. The period for which the rates to be in firm—One year.
2. The rates should be inclusive of sales tax and for free delivery at the department concerned, otherwise the tender will be rejected.
3. Advance payments conditions will not be considered.
4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
6. Tenders should be accompanied with a formal agreement executed in ₹ 200 Kerala non-judicial-Stamp Paper together with required sum of Earnest Money Deposits.

7. Earnest Money Deposits (One Percentage) of the total cost of the articles quoted for can be remitted by way of crossed Demand Drafts drawn in favour of the Principal, Government Medical College, Thiruvananthapuram.
8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.
9. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
10. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
11. Belated tenders will not be considered under any circumstances.
12. For Medicines, Surgicals and Materials, Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.
13. Tenders should bear the signature and full postal address of the tenderers wherever necessary.
14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tender.
15. Specifications of the items are given in the list.
16. Negotiation will be made only with the firm offering lowest price whose specification conform to the requirements in the tender notification.
17. Tender will be opened in the presence of such of the tenderers or his authorized representatives who may present at the time. They should have valid authorization letters.
18. More details can be had from this office on working hours.
19. Amount quoted should be in Indian Rupees.

Government Medical College,
Thiruvananthapuram.

(Sd.)
Principal.

കാട്ടേഷൻ പരസ്യം

No. GMCKKD/3559/2020-S4. 2020 ഡിസംബർ 11.

കോഴിക്കോട് ഗവൺമെന്റ് മെഡിക്കൽ കോളേജിൽ ബുക്ക് ബാങ്ക് പദ്ധതി പ്രകാരം പുസ്തകങ്ങൾ വിതരണം ചെയ്യുന്നതിന് പ്രസാധകർ, അംഗീകൃത വിതരണക്കാർ എന്നിവരിൽ നിന്നും മുദ്രവെച്ചതും മൽസരാടിസ്ഥാനത്തിലുള്ളതുമായ കാട്ടേഷനുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

അടങ്കൽ തുക—₹ 2,17,500.

കാട്ടേഷനുകൾ കാട്ടേഷൻ നമ്പർ മേലെടുത്തോടുകൂടി നേരിട്ടു നൽകുകയോ പ്രിൻസിപ്പാൾ ഗവ. മെഡിക്കൽ കോളേജ്, കോഴിക്കോട്-8 എന്ന വിലാസത്തിൽ അയയ്ക്കുകയോ ചെയ്യേണ്ടതാകുന്നു. കാട്ടേഷനുകൾ 15-1-2021-ന് രാവിലെ 11 മണിക്ക് മുമ്പായി ഓഫീസിൽ ലഭിച്ചിരിക്കേണ്ടതാകുന്നു. വൈകി ലഭിക്കുന്ന കാട്ടേഷനുകൾ സ്വീകരിക്കുന്നതല്ല. കാട്ടേഷനുകൾ അവ സമർപ്പിച്ചവരുടെയോ അംഗീകൃത പ്രതിനിധിയുടെയോ സാന്നിധ്യത്തിൽ 15-1-2021-ന് രാവിലെ 11.30-ന് തുറക്കുന്നതാണ് പുസ്തകങ്ങളെ സംബന്ധിച്ചും മറ്റ് വിശദ വിവരങ്ങൾക്കും പ്രവൃത്തി സമയത്ത് ഓഫീസുമായി ബന്ധപ്പെടുക ഫോൺ : (0495-2350212).

ടെൻഡർ അടിസ്ഥാനത്തിൽ അനുവദിക്കാവുന്ന ഡിസ്കൗണ്ട് വിതരണത്തിന് ആവശ്യമായ പരമാവധി സമയം പ്രതിനിധീകരിക്കുന്ന പ്രസാധകരുടെ ലിസ്റ്റ് വിതരണരീതി അയയ്ക്കുന്നതിനുള്ള ചെലവ് എന്നിവയും കാട്ടേഷനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്.

No. GMCKKD/3559/2020-S4. 11th December 2020.

Sealed quotations are invited for the supply of the materials specified in the schedule attached below/overleaf. The rates quoted should be for delivery of the articles at the place mentioned below the schedule. The necessary superscription, due date for the receipt of quotations, the date up to which the rates will have to remain firm for acceptance and the name and address of officer to whom the quotation is to be sent are noted below. Any quotation received after the time fixed on the due date is liable to be rejected. The maximum period required for delivery of the articles should also be mentioned. Quotations not stipulating period of firmness and with price variation clause and/or 'subject to prior sale' condition are liable to be rejected.

The acceptance of the quotations will be subject to the following conditions:

1. Acceptance of the quotation: constitutes a concluded contract. Nevertheless, the successful tenderer must within a fortnight/a month after the acceptance of his quotation furnish 5 percent of the amount of the contract as security deposit and execute an agreement at his own cost for the satisfactory fulfillment of the contract, if so required.
2. Withdrawal from the quotation after it is accepted or failure to supply within a specified time or according to specifications will entail cancellation of the order and purchases being made at the offerers expenses from elsewhere, any loss incurred thereby being payable by the defaulting party. In such an event the Government reserves also the right to remove the defaulter's name from the list of Government suppliers permanently or for a specified number of years.
3. Samples, duly listed, should be forwarded if called for under separate cover and the unapproved samples got back as early as possible by the offerers at their own expenses and the Government will in no case be liable for any expenses on account of the value of the samples or their transport charges, etc. In case, the samples are sent by railway; the railway receipt should be sent separately, and not along with the quotation since the quotation will be opened only on the appointed day and demurrage will have to be paid if the railway parcels are not cleared in time. Quotations for the supply of materials are liable to be rejected unless samples, if called for of the materials tendered for are forwarded. The approved samples may or may not be returned at the discretion of the undersigned. Samples sent by V.P. Post or "freight to pay" will not be accepted.

4. No representation for enhancement of price once accepted will be considered during the currency of the contract.
5. Any attempt on the part of tenderers or their agents to influence the Officers concerned in their favour by personal canvassing will disqualify the tenderers.

If any license or permit is required, tenderers just specify in their quotation and also state authority to whom application is to be made.

7. The quotation may be for the entire or part supplies. But the tenderers should be prepared to carry out such portion of the supplies included in their quotation as may be allotted to them.
8. (a) in cases where a successful tenderer, after having made partial supplies fails to fulfill the contracts in full, all or any of the materials not supplied may, at the discretion of the Purchasing Officer be purchased by means of another tender's quotation or by negotiation or from the next higher tenderer who had offered to supply already and the loss, if any, caused to the Government shall thereby together with such sums as may be fixed by the Government towards damages be recovered from the defaulting tenderer.
- (b) Even in cases where no alternate purchases are arranged for the materials not supplied, the proportionate portion of the security deposit based on the cost of the materials not supplied at the rate shown in the tender of the defaulter shall be forfeited and balance alone shall be refunded.
- (c) Any sum of money due and payable to the contractor (including Security Deposit returnable to him) under this contract may be appropriated by the Purchasing Officer or Government or any other person authorized by Government and set-off against any claim of the Purchasing Officer or Government for the payment of a sum of money arising out of or under any other contract made by the contractor with the Purchasing Officer or Government or any other person authorized by Government.
9. The prices quoted should be inclusive of all taxes, duties, cesses, etc., which are or may become payable by the contractor under existing or future laws or rules of the country of origin/supply or delivery during the course of execution of the contract.

10. (a) Ordinarily payments will be made only after the supplies are actually verified and taken to stock but in exceptional cases, payment against satisfactory shipping documents including certificates of Insurance will be made up to 90 per cent of the value of the materials at the discretion of Government. Bank charges incurred in connection with payment against documents through bank will be to the account of the contractor. The firms will produce stamped pre-receipted invoices in all cases Where payments (advance/final) for release of railway receipts/shipping documents are made through Banks. In exceptional cases where the stamped receipts of the firms are not received for the payments (in advance) the unstamped receipt of the Bank (i.e. counterfoils of pay-in-slips issued by the Bank) alone may be accepted as a valid proof for the payment made.

- (b) The tenderers shall quote also the percentage of rebate, (discount) offered by them in case the payment is made promptly within fifteen days/within one month of taking delivery of stores.

11. Any sum of money due and payable to the successful tenderer or contractor from Government shall be adjusted against any sum of money due to Government from him under any other contracts.
12. Special conditions, if any, printed on the quotation sheets of the tenderer or attached with the tender will not be applicable to the contract unless they are expressly accepted in writing by the purchases.

PAC—₹ 2,17,500.

Due date and time for receipt of quotations—15-1-2021, 11 a. m.

Last date and time for opening of quotations—15-1-2021, 11.30 a. m.

Date up to which the rates are to remain firm for acceptance—31-3-2021.

Designation and address of officer to whom the quotation is to be addressed—Principal Govt. Medical College, Kozhikode.

Superscription—Quotation for Purchase of Books under Book bank scheme Govt. Medical College Kozhikode.

Specifications

Available discount, maximum time required to supply the books, list of publishers represented by you, Mode of supply and fireight charges are also to be furnished with quotation.

Government Medical College,
Kozhikode.

(Sd.)
Principal.

Open Prison & Correctional Home, Nettukaltheri

ദർഘാസ് പരസ്യം

നമ്പർ ഒപി2-002-05/2019/ഒപിഎൻ. 2020 ഡിസംബർ 18.

നെട്ടുകാൽത്തേരി തുറന്ന ജയിലിന്റെ (കോട്ടൂർ പി. ഒ. തിരുവനന്തപുരം-695 574) റബ്ബർ മരങ്ങൾക്കും തെങ്ങ്, കമുക് തുടങ്ങിയ ഫലവൃക്ഷാദികൾക്കും ശാസ്ത്രീയമായ വളപ്രയോഗം നടത്തുന്നതിലേക്കായി താഴെ പറയുന്ന രാസക്കൂട്ടു വളങ്ങൾ വിതരണം ചെയ്യുന്നതിനുള്ള മുദ്രവച്ച ദർഘാസുകൾ കൃഷി വകുപ്പ് ലൈസൻസോടെ പ്രവർത്തിക്കുന്ന സഹകരണ സ്ഥാപനങ്ങളിൽ നിന്നും ക്ഷണിച്ചുകൊള്ളുന്നു.

ക്രമ നമ്പർ	കൂട്ടുരാസവള ഇനം	അളവ്
1	10:10:10 (NPK) മിക്ചർ-ടാപ്പിംഗ് റബ്ബർ	26820 കി ഗ്രാം
2	10:10:04 (NPK) മിക്ചർ-നോൺ ടാപ്പിംഗ് റബ്ബർ	2475 കി ഗ്രാം
3	10:05:20 (NPK) മിക്ചർ-തെങ്ങ്	3750 കി ഗ്രാം
4	10:04:14 (NPK) മിക്ചർ-കമുക്	700 കി ഗ്രാം

അടങ്കൽ തുക—₹ 4,80,000.

നിരതദ്രവ്യം—₹ അടങ്കൽ തുകയുടെ 1% (₹ 4,800).

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി ഉൾപ്പെടെ):

ഒറിജിനൽ—₹ 960.

ഡ്യൂപ്ലിക്കേറ്റ്—₹ 480.

ദർഘാസ് ഫോറം വിതരണം ചെയ്യുന്ന അവസാന തീയതിയും സമയവും—7-1-2021, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—8-1-2021, 1 മണി.

ദർഘാസ് തുറന്നു പരിശോധിക്കുന്ന തീയതിയും സമയവും—8-1-2021, 4 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കുന്ന തീയതി—31-1-2021.

ദർഘാസ് ഫോറങ്ങൾ ടി ആഫീസിൽ നിന്നും നേരിട്ടോ തപാൽ മുഖേനയോ വാങ്ങാവുന്നതാണ്. ഫോറങ്ങൾ തപാലിൽ ആവശ്യമുള്ളവർ ₹ 50 അധികമായി അടയ്ക്കേണ്ടതാണ്. മണിയോർഡർവഴി ഫോറങ്ങൾ ആവശ്യപ്പെട്ടുകൊണ്ടുള്ള അപേക്ഷകൾ 5-1-2021 ഉച്ചയ്ക്ക് 1 മണിക്ക് മുൻപ് കിട്ടിയിരിക്കണം. താമസിച്ച് കിട്ടുന്ന മണിയോർഡറുകൾ നിരസിക്കുന്നതാണ്. ചെക്ക്, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡിമാന്റ് ഡ്രാഫ്റ്റ് എന്നിവ സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം കൈമാറ്റം ചെയ്യാൻ പാടില്ല.

ദർഘാസുകൾ നിശ്ചിത സമയം ദർഘാസ് സമർപ്പിച്ചവരുടെയോ അവരുടെ പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല. ദർഘാസുകളോടൊപ്പം ₹ 200-ന്റെ കേരള സംസ്ഥാന മുദ്രപത്രത്തിൽ പ്രാഥമിക കരാർ സമർപ്പിക്കേണ്ടതാണ്. ടെണ്ടർ നടപടികൾ പൂർണ്ണമായോ ഭാഗികമായോ റദ്ദാക്കുന്നതിനുള്ള അധികാരം സുപ്രണ്ടിൽ നിക്ഷിപ്തമാണ്. ടെണ്ടർ തുറക്കുന്ന ദിവസം അവധിയാണെങ്കിൽ തൊട്ടടുത്ത പ്രവൃത്തി ദിവസം

അതേ സമയം ദർഘാസുകൾ തുറക്കുന്നതായിരിക്കും. കവറിനു പുറത്ത് കൂട്ട് രാസവളം വിതരണം ചെയ്യുന്നതിനുള്ള ടെണ്ടർ എന്ന് രേഖപ്പെടുത്തേണ്ടതാണ്. ടി വളങ്ങൾ സ്വന്തം ചെലവിൽ ജയിൽ ഗോഡൗണിൽ എത്തിക്കേണ്ടതും ഗുണനിലവാര പരിശോധനയ്ക്കും അളവ് തുക്ക പരിശോധനയ്ക്കും ശേഷം മാത്രമേ വില നൽകുകയുള്ളൂ. കൂടുതൽ വിവരങ്ങൾ ആഫീസ് പ്രവൃത്തി സമയങ്ങളിൽ ലഭ്യമാണ്. ഫോൺ നമ്പർ 0472-2850044.

സുപ്രണ്ടിന്റെ കാര്യാലയം,
 ഓപ്പൺ പ്രിസൺ & കറക്ഷണൽ ഹോം, (ഒപ്പ്)
 നെട്ടുകാൽത്തേരി. സുപ്രണ്ട്.

Printing Department
e-TENDER NOTICE

[NO. 51/2020-21]

No. 13962/18/G3. 2nd November 2020.

e-tender in two cover system are invited from competent manufacturers/suppliers or their authorised dealers with adequate stock and spares and repair capabilities for the supply of Flatbed Sewing Machine for Passbook as per the Specifications of this Department. The tender is to be submitted as e-tender through the web portal <https://etenders.kerala.gov.in>. Since this is an e-tender only those bidders who have enrolled in the above portal with their own Digital Signature Certificate (DSC) can participate in the e-tender. e-tender document and other details can be obtained from the above e-portal.

The tender has two parts.

1. Technical Bid
2. Financial Bid (BOQ)

Tender No. with PAC—e-tender No. 51/2020-21/SN—₹ 7 Lakhs.

Last date and time of receipt of e-tender—13-1-2021, 5 p. m.

Closing date of e-tender—13-1-2021.

Date and time of opening of e-tender

1. Technical Bid—15-1-2021, 11 a. m.
2. Financial Bid—Subsequent to that

Cost of e-tender (Online Submission)—₹ 1,400 + GST @ 18%.

EMD—1% of PAC in online payment ₹ 7,000.

Security Deposit—5% of total contract amount as per rules to be furnished as Bank.

Period of Supply—Within 30 days of receipt of supply order.

The tender has two covers.

- Technical Cover
- Financial Cover

A. *Technical cover:*

The first cover ie., the technical cover shall be uploaded with the following document.

1. *Technical details:*

Detailed technical specification of the product offered, Compliance Statement in the given proforma along with diagrams of machine intended to supply.

The bidder should prepare the Specification-Compliance statement in the following proforma and upload it duly signed. The Specification-Compliance Statement should contain all the details in the Departmental Technical Specification/General Conditions and the compliance to the same to be properly marked and deviation if any shall be marked in the compliance Statement.

Specification-Compliance Statement for e-tender

Sl. No.	<i>Details of Departmental Technical Specification and General condition</i>	<i>Details of the Product offered</i>	<i>Deviation from Departmental Technical Specifications if any</i>

2. Brochure of the product intended to supply.
3. Work Experience Certificate, O.E.M authorisation Letter and other relevant details.
4. Scanned Copy of the agreement in the prescribed Format in Kerala Stamp Paper Worth ₹ 200.
5. Declaration in Stamp Paper worth ₹ 200 that the firm is not black listed, in the prescribed form.

2. *Financial Cover:*

The second cover i.e., the financial cover shall contain the filled up BOQ in the standard proforma. Selection will be based on the guidelines given in the stores purchase manual.

General Conditions

Compliance to the following general conditions should be marked as Yes/No against each, and signed underneath, by the bidder. Documents in proof of the compliance should also be uploaded.

Sl. No.	<i>Description of the condition to be complied</i>	<i>Yes/No.</i>
(1)	(2)	(3)

- 1 Firms and suppliers with valid certificates are exempted from the EMD/Security Deposit as per G.O. (P) No. 3/2013/SPD dtd. 21-6-2013.
 - 1 (a) Whether document in proof of the same is attached herewith.
- 2 All the technical specification should be mentioned clearly by the bidder.
 - 2 (a) Whether document in proof of the same is attached herewith
- 3 Machine offered should be standard, branded and proven product and available in the market
 - 3 (a) Whether document in proof of the same is attached herewith
- 4 Only manufacturing firms (OEMs) or their authorized dealers are eligible to participate in the tender
 - 4 (a) Whether proof that the firm is the OEM/Authorized Dealer of the OEM is attached.
- 5 Manufacturing firms should have preferably ISO 9001 quality certificate
 - 5 (a) Whether ISO 9001 quality certificate is attached herewith
- 6 Dealers should have minimum five years experience of trading in the same brand.
 - 6 (a) Whether document in proof of the same is attached herewith
- 7 Service centres in Kerala for prompt after sales service is preferred. Details of Nearest Service Centres with Address and contact telephone numbers and e-mail address should be submitted. Response time for a service call should be specified.
 - 7 (a) Whether details of Nearest Service Centres with Address and contact telephone numbers and e-mail address submitted.
 - 7 (b) Whether response time for a service call is specified.
- 8 Brochure containing the details of the equipment and technical specifications should be uploaded. All the technical specifications should be mentioned clearly by the bidder and any deviation should be brought-out clearly.

(1)	(2)	(3)	(1)	(2)	(3)
9	Warranty conditions should include the following : (1) Warranty period of the machine/equipment should be minimum 1 year and the warranty should include all the spare parts and labour charges complete. (2) Spares and services should be available through the expected life time of the machine/equipment.		18	The supplier shall undertake that the firm has never been blacklisted by any Government/Quasi Government firm in India and no case is pending against the firm. This should also be made clear in the tender as preliminary undertaking (as per the affidavit format enclosed to be executed in Kerala Stamp Paper worth ₹ 200)	
9 (a)	Whether warranty conditions of the bidder (in case different from the above) is enclosed herewith		19	The delivery period should be specifically mentioned in the tender. Any abnormal delay by the supplier in delivery/commissioning etc. attract compensation and penalty by the supplier or action decided by the purchasing officer.	
10	Bidder should produce documentary evidence for the following:		20	Details of the machine offered such as Brochures, drawings if any, video CDs demonstrating the operation etc. should be brought at the Pre bid meeting and any deviation from the technical specifications should be clarified and got approved by the purchaser's technical authorities.	
10 (a)	Govt. Supplies made by then for the type of machine/equipment tendered.		21	During the erection/commissioning or while performing in the guarantee period, if machine the supplied is found defective, improper or not as per the specifications or of inferior quality, of is not otherwise in accordance with the contract, then the department of printing shall intimate this fact in writing to the supplier for rectification/replacement of such defective machines at their own cost to the entire satisfaction of the purchase officers. In the event of their failure to do as above department reserves the right to carry out such repair work at the risk and cost of defaulted supplier.	
10 (b)	Performance certificate from reputed customers for the type of machine/equipment tendered		22	Rate quoted should be valid for a period of minimum 6 months	
11	The manufacturer should provide a list of machines (of the type tendered) sold by them in Kerala with customer details.		23	Rates quoted should be inclusive of all taxes/charges, loading, unloading, transportation, erection and commissioning charges.	
12	Demonstration of the machine should be arranged by the manufacturer/authorized dealer, if needed for making a proper technical decision regarding buying.		24	AMC (after warranty period) details should be specified. Specify the year-wise rates for a period of 5 years after warranty period.	
13	Supervisors/Operators as decided by the Department should be adequately trained free of cost by the bidder after successful installation of the machine/equipment.		24 (a)	Whether year-wise rates as above is submitted herewith	
14	Pre-installation requirement including the required foundations, cabling, electrical if any should be intimated by the successful bidder immediately after confirmation of the supply order. Necessary layout and Foundation Drawings also should be furnished.		25	Any document/certificate required from us for delivery of machines should be specified in advance.	
15	Required accessories/spares/tools for installation should be taken care of by the bidder.		26	The department has every right to reject the tender at any time during the tendering process if any violation of any of the tender conditions is noticed.	
16	Catalogues/Operation Manuals/Spare Parts Manuals along with all technical details of the machine should be produced by the successful bidder at the time of supply of the machine/equipment.				
17	Installation and trial run should be carried out by the supplier at the specified Govt. Press at his own cost whether consumables required for the trial run, if any be provided by the supplier. If not, the details of the requirement should be intimated to the Department at the time of confirmation of supply order itself without fail.				

(1)	(2)	(3)
27	Tender Evaluation will be done purely on the basis of the documents submitted by the bidder online and no document submitted afterwards will be considered for evaluation. Hence, all documents which the bidder feels necessary for the evaluation of the tender should be submitted online. A copy of all documents submitted online should reach the office of the Purchaser before the technical bid opening time of the tender.	
28	All rules and regulations of the tender shall be in accordance with the Store Purchase Manual of the Government of Kerala.	
29	Payment condition : 90% of the total payment will be paid after the satisfactory installation of the machine/equipment and the balance 10% will be paid after the report of satisfactory production.	

Note:—Each row of the above table should be filled up clearly with Yes/No as applicable, by the bidder, otherwise the tender is liable to be rejected.

SPECIFICATION

1.	Maximum Sewing speed	— 2000 rpm
2.	Maximum stitch length	— 9mm (Forward & Backward)
3.	Needle bar stroke	— 36.5 mm
4.	Lift of the pressure footy—	By hand 5.5 mm by knee 15mm
5.	Thread take up	— Link type
6.	Alternating vertical movement	— 2-5 mm
7.	Hook	— Horizontal axis full rotary double capacity hook
8.	Needle (At the time of delivery)	— DP × 17 (#21), (#21), (#21), #14- #23 possible
9.	Thread	— # 40, # 8
10.	Pitch changing method	— by dial
11.	Knee lifter mechanism	— Automatic
12.	Lubrication	— Automatic

Office of the Director of Printing,
Government Central Press,
Thiruvananthapuram.

(Sd.)
Director of Printing.

പുനർ ദർഘാസ് പരസ്യം

(1)

[നമ്പർ 83/2020-21]

നമ്പർ 17292/2020/G4.

2020 ഡിസംബർ 22.

സർക്കാർ അച്ചുകൂടങ്ങളിലേക്ക് ബെയറിംഗ് ടൂൾസ്, വിതരണം ചെയ്യുന്നതിന് മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസുകൾ 11-1-2021 ഉച്ചയ്ക്ക് 1 മണി വരെ സ്വീകരിക്കുന്നതും അന്നേദിവസം 3 മണിക്ക് ദർഘാസുകാരുടെയോ അവർ ചുമതലപ്പെടുത്തിയ ഏജന്റുമാരുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതുമാണ്. ദർഘാസ് അയയ്ക്കുന്ന കവറിനു മുകളിൽ “ദർഘാസ് നമ്പർ 83/2020-21 ബെയറിംഗ് ടൂൾസുകളുടെ വിതരണം സംബന്ധിച്ച്” എന്ന് ഉപലേഖനം ചെയ്തിരിക്കണം. താമസിച്ചു കിട്ടുന്ന ദർഘാസുകൾ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല.

സാധന സാമഗ്രികൾ:

1. ബെയറിംഗ് നമ്പർ 622032-Rs. 80 എണ്ണം.
2. ബെയറിംഗ് എൻ. ജെ. 203—15 എണ്ണം.
3. ബെയറിംഗ് എൻ. ജെ. 204—5 എണ്ണം.
4. കാർബൺ വെയിൻ (160 mm × 38 mm × 1.25mm)— 36 എണ്ണം.

മൊത്തം അടങ്കൽ തുക—₹ 1,57,609.

ദർഘാസുകൾ നിർദ്ദിഷ്ട ഫോറത്തിൽ സാമ്പിൾ സഹിതം സമർപ്പിക്കേണ്ടതാണ്. ദർഘാസ് ഫോറങ്ങൾ ₹ 400 + GST 12% നിരക്കിലും ഡ്യൂപ്ലിക്കേറ്റ് ₹ 200 + GST 12% നിരക്കിലും തിരുവനന്തപുരം ഗവൺമെന്റ് സെൻട്രൽ പ്രസ്സിൽ നിന്നും നേരിട്ട് വാങ്ങാവുന്നതാണ്. ദർഘാസ് ഫോറത്തിന്റെ വിലയായി ചെക്ക്, ഡിമാന്റ് ഡ്രാഫ്റ്റ്, പോസ്റ്റൽ ഓർഡർ, തപാൽ സ്റ്റാമ്പ് എന്നിവ സ്വീകരിക്കുകയോ ഫോറം വി.പി.പി. ആയി അയയ്ക്കുകയോ ചെയ്യുന്നതല്ല. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യുവാൻ പാടില്ലാത്തതാണ്. ₹ 200 വിലയുള്ള കേരള സർക്കാർ മുദ്രപ്പത്രത്തിൽ എഗ്രിമെന്റും മൊത്തം തുകയുടെ 1% നിരതദ്രവ്യവും ദർഘാസിനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്. അല്ലാത്തവ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല.

[No. 83/2020-21]

No. 17292/2020/G4.

22nd December 2020.

Sealed tenders superscribed as Re-tender No. 29/2020-21 for the supply of the Bearing & Tools is invited by the undersigned. The tenders along with samples should reach this office on or before 11-1-2021 at 1 p. m. and same will be opened at 3 p. m. on the same day in the presence of tenderers or their authorized representatives who may be present at that time. Tenders shall be submitted in the prescribed form which can be had from the office of the undersigned on cash payment of ₹ 400 + GST @ 12% for original form and ₹ 200 + GST @ 12% for duplicate. Cheques, Demand Draft, Postage Stamps, Postal Orders etc. will not be accepted towards the cost of forms, nor will the forms be sent by V. P. P. The tender forms are not transferable. Sale of tender forms will be closed at 12 Noon on 11-1-2021. An agreement in Kerala Stamp Paper worth ₹ 200 should be executed along with the tenders. Late tenders and tenders not accompanied by Earnest Money Deposit @ 1% of total cost and preliminary agreement in Kerala Stamp Paper worth ₹ 200 will not be accepted on any account.

Re-Tender No.—83/2020-21.

Date up to which the rates are to be remained firm—31-3-2021.

Name and designation of the officer to whom the tenders are to be submitted—The Director of Printing, Thiruvananthapuram.

Name of Office—Government Central Press Compound, Thiruvananthapuram.

Name of Items

- 1. Bearing No. 62203 2 Rs.—80 Nos.
- 2. Bearing NJ 203—15 Nos.
- 3. Bearing NJ 204—5 Nos.
- 4. Carbon vane—36 Nos.
(160 mm × 38 mm × 4mm)

General Conditions

- 1. The rate quoted should be inclusive of all taxes, transportation, loading and unloading expenses f.o.r. Government Central Press, Thiruvananthapuram.
- 2. Samples should be supplied.
- 3. The item should be supplied within 7 days on the receipt of conformation.
- 4. The payment will be made only after satisfactory receipt and survey reports.
- 5. Bank details should be furnished in the Bill.
- 6. The rates should be valid upto 31-3-2021.
- 7. The Purchaser has the right to cancel the supply order at any time without assigning any reason.

(2)

[നമ്പർ—80/2020-21]

നമ്പർ 15947/2020/G4.

2020 ഡിസംബർ 23.

സർക്കാർ അച്ചുകൂടങ്ങളിലേക്ക് ഐലറ്റ്സ് വിതരണം ചെയ്യുന്നതിന് മുദ്രവച്ച പുനർ ദർഘാസുകൾ ക്ഷണിച്ചു കൊള്ളുന്നു. പുനർ ദർഘാസുകൾ 11-1-2021 ഉച്ചയ്ക്ക് 1 മണിവരെ സ്വീകരിക്കുന്നതും അന്നേദിവസം 3 മണിക്ക് ദർഘാസുകാരുടെയോ അവർ ചുമതലപ്പെടുത്തിയ ഏജന്റുമാരുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതുമാണ്. ദർഘാസ് അയയ്ക്കുന്ന കവറിനു മുകളിൽ “പുനർ ദർഘാസ് നമ്പർ 80/2020-21 ഐലറ്റ്സ് വിതരണം സംബന്ധിച്ച്” എന്ന് ഉപലേഖനം ചെയ്തിരിക്കണം. താമസിച്ച് കിട്ടുന്ന ദർഘാസുകൾ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല.

സാധന സാമഗ്രികൾ:

ഐലറ്റ്സ്-330 പാക്കറ്റ് [മീഡിയം സൈസ് (ഗോൾഡൻ കളർ) ഇന്നർ ഡയമീറ്റർ 4 എം.എം.] (ഒരു പാക്കറ്റിൽ പതിനായിരം എണ്ണം വീതം)

ടെണ്ടർ ഫോം വിൽപനയ്ക്ക് ലഭിക്കുന്ന സ്ഥലം— ഗവൺമെന്റ് സെൻട്രൽ പ്രസ്സ്, തിരുവനന്തപുരം.

മൊത്തം അടങ്കൽ തുക—₹ 4,71,174.

ദർഘാസുകൾ നിർദ്ദിഷ്ട ഫോറത്തിൽ സാമ്പിൾ സഹിതം സമർപ്പിക്കേണ്ടതാണ്. ദർഘാസ് ഫോറങ്ങൾ ₹ 900 + GST 12% നിരക്കിലും ഡ്യൂപ്ലിക്കേറ്റ് ₹ 450 + GST 12% നിരക്കിലും തിരുവനന്തപുരം ഗവൺമെന്റ് സെൻട്രൽ പ്രസ്സിൽ നിന്നും നേരിട്ട് വാങ്ങാവുന്നതാണ്. ദർഘാസ് ഫോറത്തിന്റെ വിലയായി ചെക്ക്, ഡിമാന്റ് ഡ്രാഫ്റ്റ്, പോസ്റ്റൽ ഓർഡർ, തപാൽ സ്റ്റാമ്പ് എന്നിവ സ്വീകരിക്കുകയോ ഫോറം വി.പി.പി. ആയി അയയ്ക്കുകയോ ചെയ്യുന്നതല്ല. പുനർ ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യുവാൻ പാടില്ലാത്തതാണ്. ₹ 200 വിലയുള്ള കേരള സർക്കാർ മുദ്രപ്പത്രത്തിൽ എഗ്രിമെന്റും മൊത്തം തുകയുടെ 1% നിരതദ്രവ്യവും പുനർ ദർഘാസിനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്. അല്ലാത്തവ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല.

[No. 80/2020-21]

No. 15947/2020/G4.

23rd December 2020.

Sealed tenders superscribed as Re-tender No. 80/2020-21 for the supply of the Eyelets is invited by the undersigned. The tenders along with samples should reach this office on or before 11-1-2021 at 1 p. m. and the same will be opened at 3 p. m. on the same day in the presence of tenderers or their authorized representatives who may be present at that time. Tenders shall be submitted in the prescribed form which can be had from the office of the undersigned on cash payment of ₹ 900 + GST @ 12% for original form and ₹ 450 + GST @ 12% for duplicate. Cheques, Demand Draft, Postage Stamps, Postal Orders etc. will not be accepted towards the cost of forms, nor will the forms be sent by V. P. P. The tender forms are not transferable. Sale of tender forms will be closed at 12 Noon on 11-1-2021. An agreement in Kerala Stamp Paper worth ₹ 200 should be executed along with the tenders. Late tenders and tenders not accompanied by Earnest Money Deposit @ 1% of total cost and preliminary agreement in Kerala Stamp Paper worth ₹ 200 will not be accepted on any accounts.

Total PAC—₹ 4,71,174.

Item—Eyelets-330 Pkt. (Medium size Golden colours inner diameter-4mm) (each packet containing 10000 Nos. of Eyelets)

Office from which tender forms are available for sale—Government Central Press, Thiruvananthapuram.

Date up to which the rates are to be remained firm—31-3-2021.

Name and designation of the officer to whom the tenders are to be submitted—The Director of Printing, Thiruvananthapuram.

Name of Office—Government Central Press Compound, Thiruvananthapuram-1.

General Conditions

1. The rate quoted should be inclusive of all taxes, transportation, loading and unloading expenses f.o.r. Government Central Press, Thiruvananthapuram.
2. Samples should be supplied.
3. The item should be supplied within 7 days on the receipt of confirmation.
4. The payment will be made only after satisfactory receipt and survey reports.
5. Bank details should be furnished in the Bill.
6. The rates should be valid upto 31-3-2021.
7. The Purchaser has the right to cancel the supply order at any time without assigning any reason.

(3)

[നമ്പർ 86/2020-21]

നമ്പർ 18483/2020/G4. 2020 ഡിസംബർ 23.

സർക്കാർ അച്ചുകൂടങ്ങളിലേക്ക് ബോക്സ് സ്ട്രാപ്പ് വിതരണം ചെയ്യുന്നതിന് മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചു കൊള്ളുന്നു. ദർഘാസുകൾ 13-1-2021 ഉച്ചയ്ക്ക് 1 മണിവരെ സ്വീകരിക്കുന്നതും അന്നേദിവസം 3 മണിക്ക് ദർഘാസുകാരുടെയോ അവർ ചുമതലപ്പെടുത്തിയ ഏജന്റുമാരുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതുമാണ്. ദർഘാസ് അയയ്ക്കുന്ന കവരിനു മുകളിൽ “ദർഘാസ് നമ്പർ 86/2020-21 ബോക്സ് സ്ട്രാപ്പ് വിതരണം സംബന്ധിച്ച്” എന്ന് ഉപലേഖനം ചെയ്തിരിക്കണം. താമസിച്ചു കിട്ടുന്ന ദർഘാസുകൾ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല.

സാധന സാമഗ്രികൾ:

ബോക്സ് സ്ട്രാപ്പ് 0.5 mm ഘനം 9 mm വീതി 5 kg വീതമുള്ളത്-190 റോൾ.

മൊത്തം അടങ്കൽ തുക—₹ 1,18,378.

ദർഘാസുകൾ നിർദ്ദിഷ്ട ഫോറത്തിൽ സാമ്പിൾ സഹിതം സമർപ്പിക്കേണ്ടതാണ്. ദർഘാസ് ഫോറങ്ങൾ ₹ 400 + GST 12% നിരക്കിലും ഡ്യൂപ്ലിക്കേറ്റ് ₹ 200 + GST 12% നിരക്കിലും തിരുവനന്തപുരം ഗവൺമെന്റ് സെൻട്രൽ പ്രിന്റിൽ നിന്നും നേരിട്ട് വാങ്ങാവുന്നതാണ്. ദർഘാസ് ഫോറത്തിന്റെ വിലയായി ചെക്ക്, ഡിമാന്റ് ഡ്രാഫ്റ്റ്, പോസ്റ്റൽ ഓർഡർ, തപാൽ സ്റ്റാമ്പ് എന്നിവ സ്വീകരിക്കുകയോ ഫോറം വി.പി.പി. ആയി അയയ്ക്കുകയോ ചെയ്യുന്നതല്ല. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യുവാൻ പാടില്ലാത്തതാണ്. ₹ 200 വിലയുള്ള കേരള സർക്കാർ മുദ്രപ്പത്രത്തിൽ എഗ്രിമെന്റും മൊത്തം തുകയുടെ 1% നിരതദ്രവ്യവും ദർഘാസിനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്. അല്ലാത്തവ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല.

[No. 86/2020-21]

No. 18483/2020/G4. 23rd December 2020.

Sealed tenders superscribed as Re-tender No. 86/2020-21 for the supply of Box Strap is invited by the undersigned. The tenders along with samples should reach this office on or before 13-1-2021 at 1 p. m. and the same will be opened at 3 p. m. on the same day in the presence of tenderers or their authorized representatives who may be present at that time. Tenders shall be submitted in the prescribed form which can be had from the office of the

undersigned on cash payment of ₹ 400 + GST @ 12% for original form and ₹ 200 + GST @ 12% for duplicate. Cheques, Demand Draft, Postage Stamps, Postal Orders etc. will not be accepted towards the cost of forms, nor will the forms be sent by V. P. P. The tender forms are not transferable. Sale of tender forms will be closed at 12 Noon on 13-1-2021. An agreement in Kerala Stamp Paper worth ₹ 200 should be executed along with the tenders. Late tenders and tenders not accompanied by Earnest Money Deposit @ 1% of total cost and preliminary agreement in Kerala Stamp Paper worth ₹ 200 will not be accepted on any account.

Item—Box Strap (0.5mm volume × 9 mm width × 5kg)-190 Roll.

Name and designation of the officer to whom the tenders are to be submitted—The Director of Printing, Thiruvananthapuram.

Name of Office—Government Central Press Compound, Thiruvananthapuram.

Date up to which the rates are to be remained firm—31-3-2021.

General Conditions

1. The rate quoted should be inclusive of all taxes, transportation, loading and unloading expenses f.o.r. Government Central Press, Thiruvananthapuram.
2. Samples should be supplied.
3. The item should be supplied within 7 days on the receipt of confirmation.
4. The payment will be made only after satisfactory receipt and survey reports.
5. Bank details should be furnished in the Bill.
6. The rates should be valid upto 31-3-2021.
7. The Purchaser has the right to cancel the supply order at any time without assigning any reason.

(4)

[നമ്പർ 87/2020-21]

നമ്പർ 17368/2020-21/G4. 2020 ഡിസംബർ 23.

സർക്കാർ അച്ചുകൂടങ്ങളിലേക്ക് ലൂബ്രിക്കേഷൻ ഓയിൽ വിതരണം ചെയ്യുന്നതിന് മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസുകൾ 14-1-2021 ഉച്ചയ്ക്ക് 1 മണിവരെ സ്വീകരിക്കുന്നതും അന്നേദിവസം 3 മണിക്ക് ദർഘാസുകാരുടെയോ അവർ ചുമതലപ്പെടുത്തിയ ഏജന്റുമാരുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതുമാണ്. ദർഘാസ് അയയ്ക്കുന്ന കവരിനു മുകളിൽ “ദർഘാസ് നമ്പർ 87/2020-21 ലൂബ്രിക്കേഷൻ ഓയിൽ വിതരണം സംബന്ധിച്ച്” എന്ന് ഉപലേഖനം ചെയ്തിരിക്കണം. താമസിച്ചു കിട്ടുന്ന ദർഘാസുകൾ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല.

അടങ്കൽ തുക—₹ 1,60,822.

സാധന സാമഗ്രികൾ:

1. ലൂബ്രിക്കേഷൻ ഓയിൽ (100)—3 ബാരൽ
2. ലൂബ്രിക്കേഷൻ ഓയിൽ (20/40)—1 ബാരൽ
3. ഹൈഡ്രോളിക് ഓയിൽ (46)—60 ലിറ്റർ
4. ഹൈഡ്രോളിക് ഓയിൽ (68)—60 ലിറ്റർ

ദർഘാസുകൾ നിർദ്ദിഷ്ട ഫോറത്തിൽ സാമ്പിൾ സഹിതം സമർപ്പിക്കേണ്ടതാണ്. ദർഘാസ് ഫോറങ്ങൾ ₹ 400 + GST 12% നിരക്കിലും ഡ്യൂപ്ലിക്കേറ്റ് ₹ 200 + GST 12% നിരക്കിലും തിരുവനന്തപുരം ഗവൺമെന്റ് സെൻട്രൽ പ്രസ്സിൽ നിന്നും നേരിട്ട് വാങ്ങാവുന്നതാണ്. ദർഘാസ് ഫോറത്തിന്റെ വിലയായി ചെക്ക്, ഡിമാന്റ് ഡ്രാഫ്റ്റ്, പോസ്റ്റൽ ഓർഡർ, തപാൽ സ്റ്റാമ്പ് എന്നിവ സ്വീകരിക്കുകയോ ഫോറം വി.പി.പി. ആയി അയയ്ക്കുകയോ ചെയ്യുന്നതല്ല. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യുവാൻ പാടില്ലാത്തതാണ്. ₹ 200 വിലയുള്ള കേരള സർക്കാർ മുദ്രപ്പത്രത്തിൽ എഗ്രിമെന്റും മൊത്തം തുകയുടെ 1% നിരതദ്രവ്യവും ദർഘാസിനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്. അല്ലാത്തവ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല.

[No. 87/2020-21]

No. 17368/2020-21/G4. 23rd December 2020.

Sealed tenders superscribed as Re-tender No. 87/2020-21 for the supply of the Lubrication Oil is invited by the undersigned. The tenders along with samples should reach this office on or before 14-1-2021 at 1 p. m. and the same will be opened at 3 p. m. on the same day in the presence of tenderers or their authorized representatives who may be present at that time. Tenders shall be submitted in the prescribed form which can be had from the office of the undersigned on cash payment of ₹ 400 + GST @ 12% for original form and ₹ 200 + GST @ 12% for duplicate. Cheques, Demand Draft, Postage Stamps, Postal Orders etc. will not be accepted towards the cost of forms, nor will the forms be sent by V. P. P. The tender forms are not transferable. Sale of tender forms will be closed at 12 Noon on 14-1-2021. An agreement in Kerala Stamp Paper worth ₹ 200 should be executed along with the tenders. Late tenders and tenders not accompanied by Earnest Money Deposit @ 1% of total cost and preliminary agreement in Kerala Stamp Paper worth ₹ 200 will not be accepted on any account.

PAC—₹ 1,60,822.

Items :

- 1. Lubrication Oil (100) — 3 Baral
- 2. Lubrication Oil (20/40) — 1 Baral
- 3. Hydraulic Oil 46 — 60 litre
- 4. Hydraulic Oil 68 — 60 litre

Name and designation of the officer to whom the tenders are to be submitted—The Director of Printing, Thiruvananthapuram.

Name of Office—Government Central Press Compound, Thiruvananthapuram.

Date up to which the rates are to be remained firm—31-3-2021.

General Conditions

1. The rate quoted should be inclusive of all taxes, transportation, loading and unloading expenses f.o.r. Government Central Press, Thiruvananthapuram.
2. Samples should be supplied.
3. The item should be supplied within 7 days on the receipt of confirmation.
4. The payment will be made only after satisfactory receipt and survey reports.
5. Bank details should be furnished in the Bill.
6. The rates should be valid upto 31-3-2021.
7. The Purchaser has the right to cancel the supply order at any time without assigning any reason.

Office of the Director of Printing,
Government Central Press,
Thiruvananthapuram-1.

(Sd.)
Superintendent of
Govt. Presses.

Technical Education Department

SHORT TENDER NOTICE

No. D1-7580/2020. 27th November 2020.

Sealed tenders are invited for the purchase of equipments for Mechanical Engineering Department for Govt. Engineering College, Thrissur.

Tender No.—D1/51/2020-21.

Name of Lab—Mechanical Engineering.

Last date and time of issue of tender—15-1-2021, 12 Noon.

Last date and time of receipt of tender—15-1-2021, 2 p.m.

Date and time of opening of tender—16-1-2021, 11 a.m.

Tender value—₹ 1,166 + Postal Charges.

Approximate Cost—₹ 4,90,000.

Website—www.gectcr.ac.in

Phone No. : 0487-2334144.

Intending tenderers may obtain the requisite tender form from Principal, Govt. Engineering College, Thrissur on cash remittance of cost of tender form + postal charge. Tender forms are not transferable. Late tenders will not be accepted. Application for the tender form should be accompanied by cash remittance, as per the price fixed for the tender form.

Cheques, Postages stamps etc. will not be accepted towards the cost of the forms nor the forms will be sent by VPP.

Tenders should be accompanied by EMD of 1% of the amount by DD drawn in favour of the Principal, Govt. Engineering College, Thrissur (EMD Minimum ₹ 1,500) with an agreement in Kerala Stamp Paper worth ₹ 220. Details can be had from the Govt. Engineering College Office working hours.

Detailed Specification

Sl. No.	Specification	Qty.
(1)	(2)	(3)
1	Servo Actuator MX-64 T- 8 Nos. Operating Voltage 14.8V 12V Stall Torque 74 kg. cm No-load Speed 78 RPM 63 RPM Size 40.2 × 61.1 × 41.0 mm Resolution 0.088” Reduction Ratio 1/200 Operating Angle 360° or Continuous Turn Protocol TTL Position Feedback Temp Feedback Load Voltage Feedback Input Voltage Feedback Compliance/PID Material Metal Gears Motor Maxon RE-MAX Controller List USB2Dynamixel Accessories: SMPS 2Dynamixel -3 sets USB2Dynamixel - 2 set 250mm DYNAMIXEL Compatible Cables-10 Pack - 1set Compatible Servo horn Set - 8 set Servo Actuator MX-64T- 8 Nos. Operating Voltage 14.8V 12V Stall Torque 74 Kg.cm No-load Speed 78 RPM 63 RPM Size 40.2 × 61.1 × 41.0 mm Resolution 0.088”	1 Set

(1)	(2)	(3)
	Reduction Ratio 1/200 Operating Angle 360° or Continuous Turn Protocol TTL Position Feedback Temp Feedback Load Voltage Feedback Input Voltage Feedback Compliance/PID Material Metal Gears Motor Maxon RE-MAX Controller List USB2Dynamixel Accessories: SMPS2Dynamixel -3 sets USB2Dynamixel - 2 set 250mm DYNAMIXEL Compatible Cables-10 Pack - 1set Compatible Servo horn Set - 8 set	
2	PLC Trainer kit Allen Bradley or equivalent with software, communication cable, SMPS HMI 4 inch with software Patch cords 2 Mtrs 10 nos. No. of I/O pins 8	2 Set
3	Stereo Camera zed or Azure Kinect or equivalent RGB 1080p @ 30 fps (3840 × 1080 resolution) Depth Resolution—Same as selected video resolution Range-0.5 to 20 m	1
4	Artix-7 FPGA: Trainer Board or equivalent On board user interfaces include 16 user switches, 16 user LEDs, 2 tri-color LEDs, Expansion opportunities with a micro SD card connector, 10/100 Ethernet PHY, USB HID host, 12-b software with Vivado Design Suite (WebPACK Edition)	1

Govt. Engineering College,
Thrissur.

(Sd.)
Principal.